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Central Administrative Tribunal, Principal Bench

O.A.No.2266/2002
M.A.No.1877/2002
M.A.No.1139/2006

New Delhi, this the 12th day of July, 2006

Hon'ble Shri Justice B. Panigrahi, Chairman
Hon'ble Smt. Chitra Chopra, Member(A)

Dr. Dinesh Kumar Paliwal,
Deputy Educational Adviser,
Department of Secondary and Higher Education,
Ministry of Human Resource Development,
New Delhi-110 001

...Applicant

(By Advocate: Shri U. Srivastava)

Versus

Union of India, through

1. Secretary,
Department of Secondary and Higher Education,
Ministry of Human Resource Development,
Shastry Bhawan, New Delhi-100001

2. The Secretary,
Department of Personnel & Training,
North Block, New Delhi-110001

3. Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-110011

4. Dr. G.L. Jambhulkar,
Deputy Educational Advisor,
Department of Secondary and Higher Education,
Ministry of Human Resource Development,
Room No.529-C Wing, Shastry Bhawan,
New Delhi-110001

...Respondents

(By Advocate: Shri Tiger Singh, for respondents 1&2

Shri J.B.Mugil, for respondent no.3)

Order(Oral)

Justice B. Panigrahi, Chairman

Shri Srivastava, learned counsel appearing for the applicant has submitted that he has been asked by his client to withdraw the O.A. since his client has got the relief otherwise. Learned counsel appearing for the respondents have no objection if the petition is allowed to be withdrawn. Accordingly, it is dismissed as withdrawn.

Chitra Chopra
(Smt.Chitra Chopra)
Member (A)

B. Panigrahi
(B. Panigrahi)
Chairman

/dkm/